



Registration Certificate
Government of Maharashtra
Food And Drug Administration
Food Safety and Standards Authority of India
Registration Certificate under FSS Act, 2006



/ Registration Number: **21524001000485**



- | | |
|--|--|
| 1. Name and permanent address of Food Business Operator (FBO) | Atique Ahmed Khalil Shaikh/ Bagdadi Restaurant
FLOOR-G,11,ROOSVELT HOUSE
ANNEXE,TULLOCK ROAD,REGAL
CINEMA,COLABA,MUMBAI , Colaba Market , Greater Mumbai Ward - A, Greater Mumbai, Maharashtra-400001 , Colaba Market , Greater Mumbai Ward - A, Greater Mumbai, Maharashtra-400001 |
| 2. Address of location where food business is to be conducted / premises | FLOOR-G,11,ROOSVELT HOUSE
ANNEXE,TULLOCK ROAD,REGAL
CINEMA,COLABA,MUMBAI , Colaba Market , Greater Mumbai Ward - A, Greater Mumbai, Maharashtra-400001, Colaba Market, Greater Mumbai Ward - A, Greater Mumbai, Maharashtra - 400001 |
| 3. Kind of Business | Restaurants |
| 4. Photo Identity Card | N/A |



This Registration certificate is issued under and is subject to the provisions of FSS Act, 2006 all of which must be complied with by the petty food business.

Place / Greater Mumbai

Registering Authority

Issued On / 17-08-2024 (New Registration)

Valid Upto: 16-08-2025 (For details, refer Annexure)

Annexures:

1. [Product Annexure](#)
2. [Validity Annexure](#)
3. [Registration Id Card](#)

Note:

1. **Application for renewal of Registration Certificate can be filed as early as 180 days prior to expiry date of Registration Certificate. You can file application for renewal or modification of Registration Certificate by login into FSSAI's Food Safety Compliance System(<https://foscos.fssai.gov.in>) with your user id and password or call us at 1800112100 for any clarification.**
2. **This Registration Certificate is only to commence or carry on food businesses and not for any other purpose.**

3. **This is computer generated Registration Certificate and doesn't require any signature or stamp by authority.**
4. **This Registration Certificate is allowed to conduct food businesses activities having annual turnover upto Rs. 12 Lacs only.**

Product Annexure



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Detail(s) of Food Item

[Note:Only standardised food products are allowed to be manufactured as per the list available on FoSCoS.]

Other than Manufacturer Unit	
Sl. No	Name of the food category
1	01 - Dairy products and analogues, excluding products of food category 2.0
2	15 - Ready-to-eat savouries
3	16 - Prepared Foods
4	18- Indian Sweets and Indian Snacks & Savouries products

Validation And Renewal Annexure



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Validity From	Validity Upto	Issued On	Fee Paid	Type
17-08-2024	16-08-2025	17-08-2024	100 INR	New

Suspension History

S.No	History	Date
N/A		

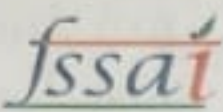
Current Status of Registration: Registration Certificate issued

Note:

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Registration ID Card

Registration ID Card	
	Registration ID: 21524001000485
	Valid Upto: 16-08-2025
	Name: Atique Ahmed Khalil Shaikh/ Bagdadi Restaurant
	Address: FLOOR-G,11,ROOSVELT HOUSE ANNEXE,TULLOCK ROAD,REGAL CINEMA,COLABA,MUMBAI , Colaba Market , Greater Mumbai Ward - A, Greater Mumbai, Maharashtra-400001, Colaba Market, Greater Mumbai Ward - A, Greater Mumbai, Maharashtra - 400001
	KOB: Restaurants
	Govt ID Card: N/A
Issuing Authority: Greater Mumbai	
Issued On: 17-08-2024	
[Disclaimer:This Registration ID card is issued only for the provisions laid down under Food Safety and Standards Act, 2006 and hence, shall not be used for any other purpose.]	



FOOD SAFETY AND STANDARDS
AUTHORITY OF INDIA

Inspiring Trust, Assuring Safe & Nutritious Food
Ministry of Health and Family Welfare, Government of India



foSTaC

Food Safety Training & Certification

foSTaC is committed to build a culture of food compliance

FOOD SAFETY SUPERVISOR Certificate of Competence

This is to certify that

Maskor Ahmad Ahmad

has successfully completed training on the course

Advance Catering & COVID

held at

Hotel Diplomat B K Boman Behram Marg, next to Taj Mahal Hotel, Mumbai

Maharashtra

Conducted by

Hotel and Restaurant Association (Western India)

Roll No: ACACOVID200001918542

Batch Code: ACACOVID200/12136

Certificate Number: ACACOVID2001918542

Date of Issue: 25-09-2023

Training Mode: offline



Digitally signed by Virendra Singh
Shekhawat

Date: 2023.09.25 20:27:38 IST